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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): On behalf of Shri M. Veerappa Moily, I beg to lay on the Table a copy of the Delimitation of Council Constituencies (Tamil Nadu) Order, 2010 (Hindi and English versions) published in Notification No. S.O. 2399(E) in Gazette of India dated the 30th September, 2010, issued under sub-section (3) of Section 3 of the Tamil Nadu Legislative Council Act, 2010.

...(Interruptions)

(Placed in Library, See No. LT 3172/15/10)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Ennore Port Limited and the Ministry of Shipping for the year 2010-2011.

(Placed in Library, See No. LT 3173/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table a copy of the Aircraft (4th Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 766(E) in Gazette of India dated the 17th September, 2010, under Section 14A of the Aircraft Act, 1934, together with an explanatory note.

(Placed in Library, See No. LT 3174/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): On behalf of Shri Salman Khursheed, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minorities, New Delhi, for the year 2007-2008.
(ii) Action Taken Memorandum (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Minorities, New Delhi, for the year 2007-2008.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Minorities, New Delhi, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3175/15/10)

- (3) A copy of the Annual Report of the Institute of Cost and Works Accountants of India for the year ended 31st March, 2010 (Hindi and English versions) published in Notification No. G/18-CWA/9/2010 in Gazette of India dated the 23rd September, 2010, under Section 40 of the Cost and Works Accountants Act, 1959.

(Placed in Library, See No. LT 3176/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2009-2010.

(ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3177/15/10)

(2) A copy of the Indian Boiler (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. G.S.R. 821(E) in Gazette of India dated the 7th October, 2010, under sub-section (2) of Section 28 of the Boilers Act, 1923.

(Placed in Library, See No. LT 3178/15/10)

(3) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (3) of section 30 of the Tobacco Board Act, 1975:-

(i) G.S.R. 2258(E) in Gazette of India dated the 13th September, 2010, authorizing Tobacco Board to purchase the excess/unauthorized tobacco by charging penalties in the State of Andhra Pradesh.

(ii) G.S.R. 2259(E) in Gazette of India dated the 13th September, 2010, relaxing the provisions of Section 10 of the Tobacco Board Act in the State of Andhra Pradesh.

(Placed in Library, See No. LT 3179/15/10)

(4) A copy of the Newsprint Control (Amendment) Order, 2010 (Hindi and English versions) published in Notification No. S.O. 2329(E) in Gazette of India dated the 22nd September, 2010, issued under Section 18G of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 3180/15/10)

(5) A copy of the Rubber (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 704(E) in Gazette of India dated the 25th August, 2010, under sub-section (3) of Section 25 of the Rubber Act, 1947, containing corrigendum thereto published in Notification No. G.S.R. 776(E) (in Hindi version only) dated 22nd September, 2010.

(Placed in Library, See No. LT 3181/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table a copy of the Annual Administration Reports (Hindi and English versions) of Cantonment Boards, for the year 2009-2010.

(Placed in Library, See No. LT 3181-A/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:

(1) A copy of the Employees' Provident Funds (Amendment) Scheme, 2010 (Hindi and English versions) published in Notification No. G.S.R. 744(E) in Gazette of India dated the 9th September, 2010, under Section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

(Placed in Library, See No. LT 3182/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961:-

(i) The Apprenticeship (Third Amendment) Rules, 2010 published in Notification No. G.S.R. 734(E) in Gazette of India dated the 8th September, 2010.

(ii) The Apprenticeship (Fourth Amendment) Rules, 2010 published in Notification No. G.S.R. 733(E) in Gazette of India dated the 8th September, 2010.

(Placed in Library, See No. LT 3183/15/10)

...(Interruptions)
